



W.P.No.13882 of 2022

IN THE HIGH COURT OF JUDICATURE AT MADRAS

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DATED:06.06.2022

Coram

The Honourable Mr. Justice **S.VAIDYANATHAN**
and
The Honourable Mr. Justice **A.D.JAGADISH CHANDIRA**

W.P.No.13882 of 2022

S.Nalini

.. Petitioner

..Vs..

1.The Deputy Inspector General of Prisions,
Vellore Range,
Vellore-2.

2.The Superintendent of Prison
Central Prison,
Vellore 632 002.

.. Respondents

Petition filed under Article 226 of the Constitution of India to issue a Writ of Mandamus directing the Respondents to consider the representation dated 26.05.2022 made by the Petitioner and to grant six days emergency leave to the Petitioner's husband Mr.Sriharan @ Murugan, Son of Thiru. Vetrivel, Ct.No.12840 now confined in the Central Prison, Vellore.



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For Petitioner : Mr.S.Nadhiya
For Respondents : Mr.Babu Muthu Meeran
Additional Public Prosecutor

ORDER

S.VAIDYANATHAN,J.
and
A.D.JAGADISH CHANDIRA,J.

Today when the matter is taken up for hearing, the learned Additional Public Prosecutor produced an order dated 28.05.2022 passed by the Superintendent, Central Prison, Vellore, rejecting the request of the Petitioner.

2. The Superintendent has passed the aforesaid order in terms of Rule 12 of Tamil Nadu Suspension of Sentence Rules, 1982. Since there is an Appellate remedy as against the said order, the learned counsel appearing for the Petitioner has sought permission of this Court to withdraw this Writ Petition with liberty to file an Appeal before the appropriate authority. He has also made an endorsement to that effect.



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3. In view of the submission made by the learned counsel appearing

WEB COPY for the Petitioner and also in view of the endorsement made, this Writ

Petition is dismissed as withdrawn with liberty as prayed for. No costs.

(S.V.N.,J.) (A.D.J.C.,J.)
06.06.2022

Index: Yes/No
arr

To

1. The Deputy Inspector General of Prisons,
Vellore Range,
Vellore-2.

2. The Superintendent of Prison
Central Prison,
Vellore 632 002.

3. The Public Prosecutor,
High Court, Madras.



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S.VAIDYANATHAN,J.
and
A.D.JAGADISH CHANDIRA,J.

arr

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